

Annexure-3

Name of the corporate debtor: UNITED STEEL BUILDING SYSTEMS PRIVATE LIMITED

Date of commencement of CIRP:

18-12-2024 (Order Uploaded on website on 21-12-2024), List of creditors as on:

04-01-25

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------|---------------------------|--------------------|--|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|------------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted (Provisionally) | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Indian Bank | 04-01-25 | 222,875,379 | 222,875,379 | Secured | 222,875,379 | No | 100.00% | NA | NA | | | Admitted Provisionally |
| | Total | | 222,875,379 | 222,875,379 | | | | | | | - | - | |